

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/180(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	ICICI BANK LIMITED VS VIJAY BOTHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Personal Guarantor
Ms. Ranjana Seal, Adv.]

Ms. Pallavi Ray, Adv.] For the RP
Mr. Sudipta Ghosh, RP,] RP-in-person

ORDER

1. Ld. Counsel for the Personal Guarantor present.
2. Repayment plan has already come from the Personal Guarantor which is required to be verified by the Resolution Professional.
3. List the matter on **11.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)